



ROC.No.565-A/2021/C3

NOTIFICATION NO. 7/2021

It is notified that 28.01.2021 (Thursday) is declared as Holiday for the Madras High Court (both Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai) in view of the G.O.(Ms) No.07, Public (Miscellaneous) Department, dated 05.01.2021, declaring 28.01.2021 as Public Holiday under the Negotiable Instruments Act, 1881, on account of "Thaipooza Thiruvizha."

**HIGH COURT, MADRAS
DATED: 09.01.2021**

**Sd/- C.KUMARAPPAN
REGISTRAR GENERAL**